

21.

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241/HDB/2017
NAME OF THE COMPANY	Sri Vijaya Gayathri Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Pvt Ltd & 04 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Ravi Prasad D.V.A.S. Ravi Prasad	Advocate	9440234074	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
E. Chidambaram R1-to R4	PCS	9849056652	

ORDER

Heard Shri D.V.A.S. Ravi Prasad, learned counsel for the Petitioner and Shri B. Chidambaram, learned PCS for Respondents R.1 to R.4.

At the request of the counsel for the Petitioner, the case is posted to 22.12.2017



MEMBER (Tech)



MEMBER (Judl)